

Achievements of dry land farming projects

2397. SHRI PARVATHANENI UP-
ENDRA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any satisfactory achievement has been made from dry land farming projects so far;

(b) if so, the details thereof and to what extent the farmers have been benefited by these projects; and

(c) the steps proposed to be taken by Government to strengthen this programme?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b) Dry land Farming Projects implemented under the Central/State Sectors have helped to minimise the risk of crop failures in rainfed areas by adoption of improved technology thereby benefiting the farmers in the rainfed areas.

(c) Beside on going State and Central Sector programmes, a new Centrally sponsored Scheme of National Watershed Development Programme for Rainfed Agriculture has been launched from this year to benefit farmers in the major 16 dry land farming States of the country.

Setting up of institutions under the ICAR

2398. SHRI PARVATHANENI UP-
ENDRA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of research institutions proposed to be set up under ICAR during 1986-87, State-wise; and

(b) the allocation made for ICAR and Oil-Seed Development Mission during 1986-87?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOG-

ENDRA MAKWANA): (a) No ICAR Institute is proposed to be set up during 1986-87.

(b) The Plan allocation made for 1986-87 for ICAR Plan Schemes is Rs. 8100.00 lakhs and for the Technology Mission on Oil-Seeds is Rs. 4.87 lakhs (Non-Plan).

SFS Flats in Vasant Kunj, Delhi

2399. SHRI SATYA PRAKASH
MALAVIYA:

SHRI VIRENDRA VERMA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that there are wide variations and discrepancies in the allotment letters issued to the prospective buyers of DDA flats under the self-financing scheme at Vasant Kunj, Delhi with regard to the actual structures of the flats and that there is no quality control over the construction;

(b) if so, what are the reasons for the deviation from the commitment made by the DDA in the allotment letters and what monitoring is being exercised to maintain the quality of construction; and

(c) what steps are contemplated by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No, Sir.

(b) and (c) DDA have got a Quality Control Cell to ensure maintenance of quality of construction including use of quality material and conformity to specifications.

Central subsidies for drinking water and electrification in rural areas

2400. DR. MOHD. HASHIM KIDWAI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Central Government give subsidies to the State Governments to augment their drinking: